NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP. No. 33/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES:

NAME

Mr. Franasco Estaban Mayoral Farkas

V/s.

M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION

Mr. Pramod Nair, Mr. Ajay Kuman Advocates il b MIs Anista Chambers For the Respondents No 1, 3.

SIGNATURE

S. No.

Mr. Paras Parekh Advocale M Ms. Khursheed Viejsfolag Advocale Krryffoller i 16. J. Sagen Associates

CP No. 33/307/398/CLB/MB/MAH/2015

At request of the parties, list this matter for final hearing on 20.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)